

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

RA 345/93 in DA 633/87

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. بنيان . Date of decision: 5.10.1993

B.A. Aggarwal

. Petitioner.

Versus

Union of India

.. Respondent.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN. THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

## JUDGEMENT (DRAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

The office having noticed several defects in the review application filed by the petitioner, the same were duly notified. But no steps were taken to rectify the defects.

The case was, therefore, listed before the court today. None appeared for the petitioner though called twice. Hence, dismissed.

(S.R. ADIGE) MEMBER(A)

(V.S. MALIMATH) CHAIRMAN

'SRD' 051093